

Defective Case Register from 2025-06-06 to 2025-06-06

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/16488/2025	DALIRANI BEHURAY	2025-06-06	Paragraphs mentioned in the Declaration is incorrect.
2	D-BLAPL/16130/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-06-06	1.Date of rejection order does not tally with para-5 of the petition.
3	D-CRLA/14812/2025	GOREKHANATH DAS	2025-06-06	1. Code Not indicated 1-Code No.not furnished in assessment slip,2-Signature of a person in blank paper is below the assessment slip,3-Some words of right side margin of Odia written F.I.R.(page no.9) are omitted.
4	D-WP(C)/22868/2025	SANTOSH KUMAR MISHRA	2025-06-06	.Receipt Showing Serv.copy To ct not Filed.
5	D-CRLREV/15095/2025	PARTHA SARATHI DAS	2025-06-06	1.Court Fee Rs 6 / each not paid in rev . petition and I . A .
6	D-CMP/22915/2025	JIBAN RANJAN DASH	2025-06-06	.Certified Copy Of Trial Court Order Not Filed
7	D-ABLAPL/16467/2025	BISWARANJAN MAHARATHA	2025-06-06	Index indicated Bail Application instead of ABLAPL Application.
8	D-WP(C)/22866/2025	JAYDEEP PAL	2025-06-06	.Receipt Showing Serv.copy To Ag not Filed.
9	D-CMP/22872/2025	VIJAYA KAR	2025-06-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
10	D-WP(C)/22798/2025	TUKUNA KUMAR MISHRA	2025-06-06	14-NOT PROPERLY INDEXED. Annexure-3 not correct as per averment and mentioned twice in para-7.
11	D-BLAPL/16023/2025	OM PRAKASH SARAN	2025-06-06	14-NOT PROPERLY INDEXED.
12	D-BLAPL/16914/2025	SURYAKANTA DWIBEDI	2025-06-06	Provision of Law furnished incorrect.
13	D-STREV/21042/2025	BHABANI SANKAR DAS	2025-06-06	Put up for S .R after filing of c . copy /free copy of assesment order and appellate tribunal order .
14	D-CRLMA/16621/2025	SURAJ MOHANTY	2025-06-06	Code Not indicated
15	D-CRLMC/16319/2025	PUSPAMITRA MOHAPATRA	2025-06-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 12 and13 not neat.
16	D-CRLMC/16722/2025	BIKRAM KESHARI RAJ	2025-06-06	1-COURT FEE IS DEFICIENT. C. fee of Rs. 6/- not paid.
17	D-BLAPL/16135/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-06-06	Ps and GR case wrongly mentioned in para-1 of petition.
18	D-CRLMC/16782/2025	PARTHA SARATHI DAS	2025-06-06	C. copy of annexure-1 not filed.

19	D-ABLAPL/17012/2025	LALATENDU PRADHAN	2025-06-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
20	D-CRLMP/15994/2025	BIBHUTI RANJAN MOHANTY	2025-06-06	Interim petition is filed by petitioner under annexure-7 but in index it is mentioned ,filed by opp. party . 2 .As per lower court order crl proceeding is 3/2024 but in cause title and prayer of I .A it is mentioned3/2025 .
21	D-WA/22044/2025	SASWAT DAS,A.G.A	2025-06-06	Para no. not correctly furnished in Grounds.
22	D-CMP/22657/2025	BIKRAM KESHARI BAL	2025-06-06	3-AUTHENTICATION FEE IS DEFICIENT. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 17-REFERENCE CERTIFICATE NOT FURNISHED.
23	D-RSA/21714/2025	PRAKASH KUMAR MISHRA	2025-06-06	1.Court Fee Rs.276.75 not Paid. 2.Copy of Trial Court Judgement Rs 02/- not paid. Decree Rs 05/- not paid. (b) Appellate Court Judgement Rs 02/- not paid. Decree Rs 05/- not paid. 3. Reference certificate furnished is incorrect.
24	D-WA/21383/2025	ADV.	2025-06-06	1.Deficit A .fees of 0.25 paise to be paid 2.As per annexure-4 ,judgement dated18 .08 .2017 in w .p (c) -13779/2017 and 14548/2017 have not filed .
25	D-BLAPL/16421/2025	BIBUDHENDRA KUMAR RATH	2025-06-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
26	D-ABLAPL/16837/2025	AMITAV TRIPATHY	2025-06-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
27	D-RSA/21704/2025	SUKANTA KUMAR NAYAK	2025-06-06	1. Period of Delay 45 days.I.A for condonation of delay not filed. 2. Court Fee Rs.2,385/- Payable,Paid Rs.12/- only. D.C.Fees of Rs.2,373/- to be paid
28	D-ABLAPL/16922/2025	ARIJEET MISHRA	2025-06-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit does not tally with cause title and mentioned the petitioner no.3.
29	D-WP(C)/22972/2025	KSHIROD KUMAR SAHOO	2025-06-06	.Receipt Showing Serv.copy To it not Filed.
30	D-ABLAPL/16954/2025	SUBHANKAR ROUT	2025-06-06	Adderes of the petitioner no.-1 does not tally in petitioner no.-2.
31	D-BLAPL/16117/2025	KHUSBU PANIGRAHI	2025-06-06	1. Paragraph no.not correctly furnished in the petition.2. Subject code not correctly furnished in Assessment slip.
32	D-ABLAPL/16506/2025	SUSHANTA KUMAR JOSHI	2025-06-06	1. Page no- 8 and 9 not neat and legible.
33	D-BLAPL/16761/2025	AMULYA RATNA PANDA	2025-06-06	1.No of P.S.Case and C.T.(N) Case on cause title does not tally with Prayer of the petition.

34	D-ABLAPL/16507/2025	PRADEEP KUMAR KUNDU	2025-06-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. In date chart sheet the name of the petitioners is not correctly furnished. 2.page no-16 and 17 is not legible 3..Name Of The Filing Advocate Not In Capital Letters In The application
35	D-CRLMC/15694/2025	SIBA PRASAD SAHOO	2025-06-06	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page no. 34 not properly scanned.C. copy of annexure -1 not filed.
36	D-ABLAPL/16509/2025	BIJAY KUMAR BEHERA	2025-06-06	1.Paragraph sl no-5 of the application not filled. 2. Paragraph no-9 filled twice in the application.
37	D-ABLAPL/16518/2025	AMITAV TRIPATHY	2025-06-06	1.Page no-17 and18 is not legible. 2.Page after V. Nama to be deleted.
38	D-ABLAPL/16537/2025	PRAKASH KUMAR SAMAL	2025-06-06	4-AFFIDAVIT/VERIFICATION NOT PROPER.
39	D-ABLAPL/16524/2025	KAUSHAL HUSSAIN	2025-06-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
40	D-ABLAPL/16539/2025	SANKAR PRASAD JENA	2025-06-06	1. F.I.R copy annexed twice.One of the copy to be deleted.
41	D-CRLA/16969/2025	BHABANI SHANKAR DASPARIDA	2025-06-06	This may be registered as BLAPL.
42	D-RSA/21947/2025	ARIJEET MISHRA	2025-06-06	Cause Title Not in order.Proforma Respondents-4(a) and 4(c) of the L.A.Court not made Party in this Appeal. 2.Not properly Addressed in the I.As.
43	D-WP(C)/22806/2025	MITHUN DAS	2025-06-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Annexure-5 not correctly mentioned in para-7.
44	D-WP(C)/22843/2025	BHABANI PRASAD MOHANTY	2025-06-06	1. Receipt Showing Serv.copy To ct not Filed. 2 .Receipt Showing Serv.copy To cg not Filed.
45	D-CRLMP/16844/2025	M.A.ALI	2025-06-06	Annexures 1 and 2 are not attested true copies . 2. H .C bar association members welfare scheme of Rs .50 / not paid .
46	D-BLAPL/16078/2025	SRIKANTA MAHUNTA	2025-06-06	This is a case under POCSO Act. Name informant and her daughter be deleted from Paragraph 2 of Bail Application. Then put up for further SR.
47	D-ABLAPL/16858/2025	UMESH CHANDRA DORA-O-1298/2001	2025-06-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not neat.
48	D-CRLA/14715/2025	RAMANI KANTA PATTANAIK	2025-06-06	1. Code Wrongly indicated 2.Undertaking for filing of English translation copy of Odia document not filed.

49	D-BLAPL/16085/2025	BISWAJIT NAYAK	2025-06-06	1.Synopsis and Date chart not indicated in the Index.2. Authentication fee Rs 1.10/- to be Paid in Certified Copy of Rejection Order in Annexure-3.
50	D-CRLMC/16781/2025	NIRANJAN PANDA	2025-06-06	C. copy of annexure-1 not filed.
51	D-BLAPL/16427/2025	BISWARANJAN DALAI	2025-06-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
52	D-BLAPL/16079/2025	TUKUNA KUMAR MISHRA	2025-06-06	20-VERNACULAR CERTIFICATE NOT FURNISHED.
53	D-BLAPL/16072/2025	PRASANTA KUMAR NANDA	2025-06-06	Date of order in S.T. case wrongly furnished in para no. 3.
54	D-BLAPL/16095/2025	HIMANSHU SEKHAR MISHRA	2025-06-06	Date of Execution of V Nama is Overwritten and not Clear.
55	D-ABLAPL/16454/2025	SUJAY SHANKER SINGHDEO	2025-06-06	i) P.S. case no. not furnished in petition and prayer.ii) Para no. not correctly furnished in declaration.iii) Legible copy of Anx-1 to be filed.

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 06-06-2025 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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